

[Shri Shantaram Potdukhe]

Board of Direct Taxes), under section 296 of the Income-tax Act, 1961:—

(i) S.O. No. 340(E), dated the 16th May, 1991, publishing the Income-tax (Ninth Amendment) Rules, 1991.

[Placed in Library. See No. LT-347/91].

(ii) S.O. No. 467(E), dated the 24th July, 1991, publishing the Income-tax (Tenth Amendment) Rules, 1991.

[Placed in Library. See No. LT-512/91].

Annual Report (1989-90) of the Central Council for Research in Ayurveda and Siddha, New Delhi and related papers.

6. MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARA DEVI SIDDHARTHA): I lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) Annual Report of the Central Council for Research in Ayurveda and Siddha, New Delhi, for the year 1989-90.

(ii) Review by Government on the working of the Council.

(iii) Statement giving reasons for the delay in laying the Annual Report and also giving reasons for not laying the Audited Accounts for

the year 1989-90 alongwith the Report.

[Placed in Library. See No. LT-LT-462/91].

Annual Report and Accounts (1989-90) of the Indian Institute of Packaging, Bombay and related papers.

7. DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): I lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) Annual Report and Accounts of the Indian Institute of Packaging, Bombay, for the year 1989-90, together with the Auditors' Report on the Accounts.

(ii) Review by Government on the working of the Institute.

(iii) Statement giving reasons for the delay in laying the papers mentioned at (i) above.

[Placed in Library. See No. LT-LT-454/91].

ANNOUNCEMENT RE: ALLOCATION OF TIME FOR DISPOSAL OF GOVERNMENT LEGISLATIVE AND OTHER BUSINESS

THE DEPUTY CHAIRMAN: I have to inform Members that the Business Advisory Committee at its meeting held on Monday, the 26th August, 1991, allotted time for Government legislative and other business as follows:

Business	Time Allotted
1. Consideration and passing of the Constitution (Scheduled Tribes) Order (Second Amendment) Bill, 1991, as passed by Lok Sabha	One hour
2. Consideration and passing of the Wildlife (Protection) Amendment Bill, 1991	Two hours
3. Discussion on the working of the Ministries of—	
(i) Information & Broadcasting	One day
(ii) Labour	One day
(iii) Commerce	One day